

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

33. C.P.(IB)-988/MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.01.2020**

NAME OF THE PARTIES: Bigbloc Construction Limited

V/S

Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 05.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/